

**CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH**  
**JABALPUR**

**Miscellaneous Application No.200/01181/2018**

(in OA 200/01123/2016)

Jabalpur, this Thursday, the 22<sup>nd</sup> day of November, 2018

**HON'BLE MR. NAVIN TANDON, ADMINISTRATIVE MEMBER**  
**HON'BLE MR. RAMESH SINGH THAKUR, JUDICIAL MEMBER**

1. Union of India through the Secretary, Ministry of Defence, South Block, Government of India, New Delhi – 110001.
2. Chairman, Ordnance Factory Board, Ayudh Bhawan, 10-A, SK Boss Road, Kolkata – 700001.
3. Senior General Manager, Ordnance Factory Khamaria, Jabalpur – 482005.
4. Principal Director, National Academy Defence Production, Ambajhari, Nagpur - 440021

**-Applicants**

**(By Advocate – Shri S.K. Mishra)**

**V e r s u s**

Saurabh Kumar P.No.847786, aged about 30 years, S/o Shri Devanand Prasad Chourasia, Occupation – Chargeman OFK, Jabalpur, R/o Quarter No.101/4, Type-III, East Land Khamaria, Jabalpur (MP) - 482005

**-Respondent**

**O R D E R (O R A L)**

**By Navin Tandon, AM.**

This MA has been filed by the applicants (respondents in OA) seeking further two months' time to comply with our order dated 30.07.2018 passed in Original Application No.200/01123/2016.

**2.** In view of the reasons assigned in Para 4 of the MA, we allow applicants further two months' time from today to comply with our order dated 30.07.2018 in Original Application No.200/01123/2016.

**3.** MA is disposed of accordingly.

**(Ramesh Singh Thakur)**  
**Judicial Member**

am/-

**(Navin Tandon)**  
**Administrative Member**